

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 141**

**IA(I.B.C)/748(CH)2023**

**IA(I.B.C)/749(CH)2023**

**In**

**CP (IB) No. 611/Chd/Hry/2019**

**(Admitted)**

**IN THE MATTER OF**

**Metenere Ltd.**

**...Petitioner-Operational Creditor**

**Versus**

**GRID Industries Pvt. Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 9, 60(5) IBC 2016**

**Order delivered on 02.05.2024**

**CORAM:**

**SHRI. SATYA RANJAN PRASAD,  
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner in : Mr. Viren Sharma, Advocate  
main CP and  
respondent No.1 in  
IA No.748/2023**

**For the IRP in IA : Mr. Pulkit Goyal, Advocate  
No.748/2023 &  
749/2023**

**ORDER**

Heard the submissions made by the Ld. counsel for the petitioner-operational creditor as well as Ld. counsel for the IRP, list the matter on 05.06.2024.

Sd/-

**(SATYA RANJAN PRASAD)  
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**